

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16 IA 39/17	TP 208/17	Hearing	391 / 394	Phoenix Lamps Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	H.N. NARENDRA DEV	Petitioner	
2.	PARINA LALLA	Petitioner	

Counsel for petitioner is present. Heard the counsel. Assistant from OL office is present. Already we have heard the Standing Counsel for ROC and RD.

Hence the matter is listed for orders on 11.08.2017.

  
MEMBER (J)

  
MEMBER (T)